

production from each of the public sector steel plants during the years

1974-75, 1975-76 and 1976-77 in terms of Ingot steel and saleable steel:—

(In '000 tonnes)

Plant	Annual capacity	Actual production during		
		1974-75	1975-76	1976-77
INGOT STEEL				
Bhilai	2500	2001	2209	2302
Durgapur	1600	819	1001	1091
Rourkela	1800	1066	1282	1503
Bokaro	*	122	342	956
IISCO	1000	532	630	667
SALEABLE STEEL				
Bhilai	1956	1693	1850	2019
Durgapur	1239	520	751	901
Rourkela	1225	812	1041	1174
Bokaro	*	..	150	736
IISCO	800	414	500	542

*Units under erection/gestation.

(b) and (c). There was a fall in demand for steel in the year ended 31st March, 1977. As on 31st March, 1977 the total stocks with the integrated steel plants in the public sector (including stocks in transit and the stockyards and exports) amounted to 1.38 million tonnes. These, however came down to 1.24 million tonnes as on 31st May, 1977. The main reasons for accumulation of stocks were higher production as compared to the previous years, slow down in building construction activity and reduced off-take for railway rolling stocks and by irrigation projects.

It is expected that as a result of measures taken recently the present trend of gradual depletion of stocks will continue. Efforts are also being made to step up exports still further.

Reinstatement of Union Activists by Management of 'Statesman', Delhi

614. SHRI MUKUNDA MANDAL: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the management of "Statesman" in Delhi had suspended 18 union activists in the month of May—August, 1974 including President, Vice-President, General Secretary, Organisation Secretary etc.; and

(b) if so, the steps taken to reinstate them? ■

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA); (a)

and (b). The matter falls essentially in the State sphere. According to the information made available by Delhi Administration, the management is reported to have suspended 18 workmen belonging to the Statesman Employees Union for alleged misconduct violent behaviour etc. Of these 18, 3 are reported to have settled their accounts in full and final settlement of their claim with the management. Approval applications filed by the management in respect of another 2 workmen who were dismissed from service were pending before the Additional Industrial Tribunal Delhi. Another employee whose services were terminated because of continued ill-health is reported to have received compensation as per the provisions of the Industrial Disputes Act. Enquiry proceedings in respect of the remaining 12 workmen were in progress and the workmen concerned were being paid. It is reported, suspension allowance as per the orders of Delhi High Court.

Scheme of Kerala Government for Student Population

615. SHRI C. K. CHANDRAPAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Health Minister of Kerala, while speaking in the Conference of Health Ministers, spoke about the schemes of Kerala Government to minimise the entire population of Kerala between the age group of 0-5 and also to check up and provide treatment to the entire student population in that state;

(b) if so, the outlines of the scheme;

(c) whether he sought Central assistance, if so, the decision thereon; and

(d) whether the Central Government propose to put forward such scheme for other States?

THE MINISTER OF HEALTH AND FAMILY WELFARE: (SHRI RAJ NARAIN): (a) Yes.

(b) The State proposes to cover the entire population under the age of 5 years with immunization against small-pox, tuberculosis, diphtheria, tetanus and whooping cough within a period of 3 years. The State also proposes to take up School Health Programme to cover 55 lakh children of over 12,000 schools in a phased manner.

(c) The total cost for immunizations is estimated to be Rs. 25 lakhs. The total cost for the School Health Programme is estimated at Rs. 55 lakhs. The details of the schemes have been received recently and are under examination.

(d) The Ministry of Health & Family Welfare has already sponsored immunization against small pox and eradicated the disease. The Government continue to sponsor immunization against small-pox. Immunization against tuberculosis, is also sponsored through the National Tuberculosis Control Programme in all the States. Limited immunization against diphtheria, whooping cough and tetanus also sponsored by the Central Government in all States and Union Territories.

भूतपूर्व मंत्रियों द्वारा टेन्सीकोन कालों पर किया गया व्यव

616. श्री श्रीलाल : क्या संघार मंत्री यह बताने की कृपा करेंगे कि छठी लोक सभा के चुनाव की घोषणा के पश्चात् प्रत्येक भूतपूर्व मंत्री ने अपने कार्यालय तथा अपने निवास स्थान से कितने-कितने रुपयों की टेन्सीकोन काल की तथा क्या सम्पूर्ण खर्च सरकार ने वहन किया था ?

संघार मंत्री (श्री जार्ज कर्नाडिन) : अपेक्षित सूचना मंत्रालयों से एकत्र की जा